

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

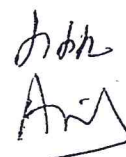
(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/31/(IB)/2017  
NAME OF THE PETITIONER(S) : DOSHION WATER UMBRELLA (CUDDALORE) PVT LTD  
NAME OF THE RESPONDENT(S) : IRP (NAGARJUNA OIL CORPORATION LTD)  
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1-	Anandh krishnan P R. Vandana	Counsel for Applicant	
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**ORDER**

Counsel for the Operational Creditor viz., M/s. Doshian Water Umbralla (Cuddalore) Pvt. Ltd. submitted that the direction be given to the RP to consider the claim of the Operational Creditor. Counsel for the Operational Creditor is directed to make representation before the RP along with relied upon documents. The RP is directed to consider the claim as per law without being influenced by the findings of the IRP. Accordingly, the Application stands **disposed of**.

-sd/-

MEMBER (TECHNICAL)

ghk

-sd/-

MEMBER (JUDICIAL)